

**AMENDMENT IN CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL (PROCEDURE) RULES, 1982**

Dated: 25 /01/2017

CESTAT NOTIFICATION NO. 01 OF 2017

In exercise of the powers conferred by Section 129C of the Customs Act, 1962 (52 of 1962) read with Section 35D of the Central Excise Act, 1944 (1 of 1944), Section 86 of the Finance Act, 1994, Section 9C of the Customs Tariff Act, 1975, and all other enabling provisions, the President of the Customs, Excise and Service Tax Appellate Tribunal hereby orders the following amendments in the Customs, Excise and Service Tax Appellate Tribunal (Procedures) Rules 1982 with immediate effect.


1. Rule 2(f) shall be read as "Certified copy means the original copy of the order received by the party, or a copy (including a Photostat copy) thereof duly authenticated by the concerned department, or a copy (including a Photostat copy) duly authenticated by the Advocate/Chartered Accountant/Consultant duly authorized by the appellant."
2. Rule 8(2) shall be read as "Every memorandum of appeal, cross-objections, reference applications, stay applications or any other miscellaneous applications shall also be typed neatly in double spacing on the A 4 size paper and the same shall be duly paged, indexed and tagged firmly with each paper book put in a separate folder."


(Justice Dr. Satish Chandra)
President, CESTAT

Copy to:

1. SPS to Hon'ble President, CESTAT for information please.
2. SPS to Hon'ble Members, CESTAT including Regional Benches for information please.
3. Chief Commissioner (AR), CESTAT, including Regional Benches.
4. PA to Registrar/ DRs/ ARs/TOs of all Benches
5. M/s Centax Publications Pvt. Ltd.
6. Taxindiaonline.com Pvt. Ltd.
7. Easy servicetax online Dot Com Pvt. Ltd.
8. Lawcruz Advisors Pvt. Ltd.
9. Taxmann Allied Service Pvt. Ltd.
10. Company Law Institute of India Pvt. Ltd.
11. Mark Professional services Pvt. Ltd.
12. Bar Association.
13. Web site/ Notice Board/ office copy.

With the request to publish in the
Journals/ Websites.


(A. Mohan Kumar)
Registrar, CESTAT